

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 116 OF 2017

Dated : 8th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Sasan Power Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sajan Poovayya
Mr. Pratibaanu
Mr. Janmali Manikala
Ms. Catherine Ayallore

Counsel for the Respondent(s) : Mr. G. Umapathy
Ms. Vaishnavi for R-2

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-3 & 6

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R 7,9,13

Ms. Vasudha Sen
Mr. Chaitanya Mathur
Ms. Prachi Golechha for R-10

Mr. M. G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R-14

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **25.09.2019**.

(S.D. Dubey)
Technical Member

tpd/mkj

(Justice Manjula Chellur)
Chairperson